

THE HIGH COURT OF KERALA

A3-11/2020

Kochi : 682 031
Dated : 20.03.2020

NOTIFICATION

The Government having declared public holidays on 21.03.2020 and 28.03.2020 (Saturdays) for all Government offices in the State in connection with the unusual circumstances arising out of reports on outbreak of Novel Corona Virus (COVID-19), the High Court shall also remain closed on those days.

Further orders regarding the working time and attendance of staff of the High Court, will be issued separately.

(By Order)


K. Haripal
Registrar General

To

The Additional Chief Secretary, Home (C) Department, Thiruvananthapuram
(with C/L)

The Law Secretary, Government Secretariat, Thiruvananthapuram (with C/L)

The Accountant General (A&E) Kerala, Thiruvananthapuram (with C/L)

The Advocate-General, Ernakulam

The Director General of Prosecutions & Public Prosecutor, Ernakulam

The Additional Advocates-General, Ernakulam

The Additional Director General of Prosecutions, Ernakulam

The President, Kerala High Court Advocates' Association, Ernakulam

The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam

The State Attorney, Advocate General's Office, Ernakulam

The Secretary, Kerala High Court Advocates' Association, Ernakulam

The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam

The Secretary, Indian Law Institute, Ernakulam

The Senior Counsel, Government of India (Taxes), Ernakulam

The Assistant Solicitor General of India, Ernakulam

The Chairman, Bar Council, Ernakulam

The President, Indian Federation of Women Lawyers, Kerala Branch, Ernakulam

The President, Kerala High Court Advocates' Clerks' Association, Ernakulam

All District Judges and Chief Judicial Magistrates

All Motor Accidents Claims Tribunals

All Family Court Judges

(p.t.o)

The State Transport Appellate Tribunal, Ernakulam
The Special Judge, NDPS Act cases, Vadakara and Thodupuzha
The Special Judge for SPE/CBI Cases I & II, Ernakulam
The Special Judge (Idamalayar Investigations), Ernakulam
The Enquiry Commissioner and Special Judges, Kozhikode, Thrissur,
Thiruvananthapuram and Kottayam.
The Director of Kerala Judicial Academy, Athani
(The contents of this notification may also be brought to the notice of the
Chairperson, Kerala Judicial Academy, Athani)
The Additional Director of Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Deputy Director and Assistant Director of Kerala Judicial Academy, Athani
The Finance Officer, High Court
The Assistant Registrars and Chief Librarian, High Court
The Secretary, High Court Legal Services Committee, Ernakulam
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The P.A. & Addl. P.A. to the Chief Justice, High Court
The Private Secretaries to the Hon'ble Judges, High Court
The Security Officer, High Court
The Assistant Engineer, High Court
The Superintendent (Vehicles), High Court.
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court
The IT Section, High Court (for uploading in the High Court website)
All Sections, High Court
The 'D' Section, High Court
The Civil Sergeants, High Court
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File.

Copy submitted to:- The Honourable Judges